

- (b) the total number of subscribers under the scheme and the number added in the current year;
- (c) whether there is any proposal to increase the pension limit up to ₹10,000 and to increase the age limit;
- (d) if so, the details thereof;
- (e) whether Pension Fund Regulatory and Development Authority (PFRDA) has completed actuarial valuation of portfolios; and
- (f) by when the pensioners would get the additional benefits of increased pension, and the number of beneficiaries, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) Under the Atal Pension Yojana (APY), five guaranteed pension slabs namely, ₹ 1000, ₹ 2000, ₹ 3000, ₹ 4000 and ₹ 5000 have been made available to the subscribers on attaining the age of 60 years.

(b) As on 31st January, 2019, about 1.42 crore subscribers have been enrolled under APY. During the FY 2018-19, nearly 45 lakh APY accounts have been added till 31st January, 2019.

(c) and (d) The Pension Fund Regulatory and Development Authority (PFRDA) has submitted a proposal to increase the limit of pension and age under APY.

(e) The actuarial valuation of the APY by the Pension Fund Regulatory and Development Authority has been completed.

(f) There is no decision in this regard.

Converting SHCs and PHCs into health and wellness centres

†991. SHRI PRABHAT JHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the objective of Government is to convert approximately 1.5 lakh Sub-Health Centres (SHCs) and Primary Healthcare Centres (PHCs) into health and wellness centres for providing holistic primary healthcare service of good quality throughout the country by 2022 while ensuring the principles of equality, universality and affordability;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof;

(c) whether the progress made in this direction so far conforms to the target; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) As per the budget announcement 2017-18, 1.5 lakh Sub-Health Centres and Primary Health Centres are to be transformed into Health and Wellness Centres (HWCs) by December, 2022. The roll out plan of Ayushman Bharat - HWCs is given as below:—

- FY 2018-19= 15,000
- FY 2019-20 = 25,000 (Cumulative 40,000)
- FY 2020-21 = 30,000 (Cumulative 70,000)
- FY 2021 -2022 = 40,000 (Cumulative 1,10,000)
- Till 31st December 2022 = 40,000 (Cumulative 1,50,000)

(c) and (d) In the current year against target of 15000 Health and Wellness Centres by March, 2019, approval has been accorded to States/UTs for over 21000 Health and Wellness Centres.

As per information reported by the States/UTs on HWC portal, 8030 HWCs are operational as on 04.02.2019.

Upgradation of district hospitals with super-speciality medical treatment facilities

992. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any plan to upgrade the district hospitals in the country at par with privately-owned super-speciality hospitals to make them affordable even for economically poor people; and

(b) if not, how the economically poor people can avail the benefits of so much of advancement taken place in the field of medical science at district HQs level?